

High Court of Delhi, New Delhi  
The Secretariat, Committee for Designation of Senior Advocates

NOTICE

No. 85/SAS/DHC

Dated: 21.05.2024

**Regarding: Conferment of Designation of Senior Advocate**

In pursuance to Notice bearing No. 74/SAS/DHC dated 20.03.2024; inviting applications for conferment of designation of Senior Advocate, 303 applications have been received from Advocates as per the list annexed hereto.

In terms of Rule 8 of "The High Court of Delhi Designation of Senior Advocate Rules, 2024" suggestions/views, if any, of other stakeholders in the proposal for designation of the Advocates who have applied for conferment of designation of Senior Advocates, are invited for consideration by the 'Committee for Designation of Senior Advocates' (CDSA) for the purpose of scrutiny and assessment of the applications so received.

Suggestions/views, only if accompanied by verifiable material, may be submitted to the Secretariat of the CDSA latest by 15.07.2024. Suggestions/views beyond the said stipulated period shall not be entertained by the Secretariat. Suggestions/views may be communicated to the Secretariat at the following e-mail address: [aoj-sas@dhc.nic.in](mailto:aoj-sas@dhc.nic.in)

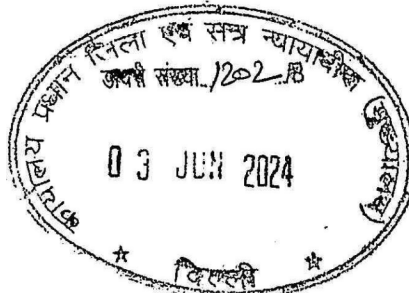
  
(Pawan Kumar Kalra)  
Registrar (SAS)

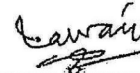
'Secretariat', Committee for Designation of Senior Advocates  
Room No.108, Ground Floor, LCB Block-II,  
High Court of Delhi, New Delhi

Encls.: List of Advocates who have applied for conferment of designation of Senior Advocate.

Copy for information and necessary action to :-

1. The Secretary General, Supreme Court of India.
2. The Secretary, Bar Council of India.
3. The Secretary, Bar Council of Delhi.
4. The Secretaries of all State Bar Councils.
5. The Secretary, Delhi High Court Bar Association (with a request to publish the notice on the website of the Association).
6. The District Judges, all District Courts of Delhi (with a request to publish the notice on notice board or website of the court).
7. The Secretaries of all District Court Bar Associations of Delhi (with a request to publish the notice on notice board or website of the court).
8. Joint Director (IT) - with request to publish the Notice on the website of this Court.
9. Notice Boards.
10. All concerned.



  
(Pawan Kumar Kalra)  
Registrar (SAS)

o/c (hand.)

Pa. D. S. (HQS)  
02/06/24

**Name of the Advocates who have applied for conferment of  
Designation of Senior Advocate.**

Sl. No.	Name of the Advocates
1	Ms.Ginny Jetley
2	Mr.Deepak Chopra
3	Mr.Sanjeev Sagar
4	Mr.Sumeet Verma
5	Mr.Sanjeev Mahajan
6	Mr.Pankaj Batra
7	Mr.Shanker Raju
8	Mr.Gautam Narayan
9	Mr.Sai Deepak J
10	Dr. Anurag Kumar Agarwal
11	Mr.Ajay Arora
12	Mr.Harneet Singh Chandhoke
13	Mr.Santosh Kumar Tripathi
14	Mr.Fudan Kumar Jha
15	Mr.Funeet Taneja
16	Mr.Rajesh Mohan
17	Mr.Manoj
18	Mr.Niki Kantawala
19	Mr.Peeyoosh Kalra
20	Mr.Anupam Srivastava
21	Mr.Jagat Singh
22	Mr.Pushkar Sood
23	Ms.Swathi Sukumar
24	Mr.Madhav Khurana
25	Mr.Sudarshan Bansal
26	Mr.Varun Geswami
27	Mr.Sanjeev Singh
28	Ms.Vibha Mahajan Seth
29	Mr.Sujoy Chander Kumar
30	Mr.Rajat Wadhwa
31	Mr.Tarun Sharma
32	Mr.Manish Kumar Jha
33	Dr. Ajay Prakash Singh

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34	Mr.Rajiv Talwar
35	Mr.Kunal Tandon
36	Ms.Kajal Chandra
37	Mr.Subhash Bansal
38	Ms.Sangeeta Bharti
39	Mr.Anupam S Sharrma
40	Mr.Ankur Chhibber
41	Ms.Sonu Bhatnagar
42	Mr.Sanjay Sharawat
43	Dr. Aseem Chawla
44	Ms.Kavita Jha
45	Mr.Manoj Kumar Sharma
46	Ms.Rajdipa Behura
47	Mr.Yudhishter Sharma
48	Mr.Ashim Vachher
49	Mr.Sunil Kumar Mittal
50	Mr.Amit Chadha
51	Mr.Atul Nigam
52	Mr.Sunil Kumar
53	Mr.Pavan Duggal
54	Mr.Suryakant Singla
55	Mr.Mriganga Dutta
56	Mr.Arijit Maitra
57	Mr.Jaswinder Singh
58	Mr.P.B.A. Srinivasan
59	Dr. Rakesh Kumar Gupta
60	Mr.Gaurav Sarin
61	Mr.Mahesh Kumar
62	Dr.Nishesh Sharma
63	Mr.Rakesh kumar Dhawan
64	Mr.Rajinder Mathur
65	Mr.Vivek Kumar Goyal
66	Mr.Sagar Saxena
67	Mr.Arjun Harkauli
68	Mr.Abhishek Malhotra
69	Mr.Kirtiman Singh
70	Mr.Davinder Singh Mehandru
71	Mr.Babu Vir Niren

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72	Mr.Manik Dogra
73	Mr.Navin Kumar
74	Ms.Abha Malhotra
75	Mr.Ajay Kohli
76	Mr.Sumit Bansal
77	Mr.Joginder Tuli
78	Mr.Deepak Dhingra
79	Ms.Priya Kumar
80	Mr.Kuljeet Rawal
81	Mr.Manish Kumar Bishnoi
82	Mr.Dhanesh Relan
83	Ms.Nandita Rao
84	Mr.Anil Soni
85	Mr.Tejpal Singh Kang
86	Ms.Maneesha Dhir
87	Mr.Dev Prakash Bhardwaj
88	Mr.Harbansh Kumar Chaturvedi
89	Mr.Ravi Prakash
90	Mr.Tanoodbhav Singhdev
91	Mr.Ankur Mittal
92	Mr.Gyan Prakash
93	Mr.Manu Sharma
94	Ms.Pooja Mehra Saigal
95	Mr.Aarohi Bhalla
96	Mr.David Robin Ratnakar
97	Mr.Samrat Rabinder Nigam
98	Mr.Vaibhav Rajgopal Gaggar
99	Dr. Surender Singh Hooda
100	Dr. Ashwani Bhardwaj
101	Ms.Mamta Tiwari
102	Mr.Devesh Singh
103	Mr.D.Durga Nageswar Rao
104	Mr.Rakesh Khanna
105	Mr.Neeraj Grover
106	Mr.Satyakam
107	Mr.Pavan Narang
108	Mr.Sandeep Prabhakar
109	Mr.Vineet Jhanji

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111	Mr.Jai Kumar Mittal
112	Mr.Amit Gupta
113	Mr.Atul Nagarajan
114	Mr.Ranvir Singh
115	Mr.Raman
116	Mr.Nitesh Kumar Rana
117	Mr.Abhimanyu Mahajan
118	Mr.Subedar Singh
119	Mr.Mayank Goel
120	Mr.Virender Goswami
121	Mr.Shri Singh
122	Mr.Mukesh Gupta
123	Mr.Anurag Jain
124	Mr.Muni Lal Yadav
125	Mr.Jugal Kishore Wadhwa
126	Ms.Arundhati Katju
127	Mr.Buddy Anumalasetty Ranganadhar
128	Mr.Ankit Jain
129	Ms.Tamali Das Gupta
130	Mr.Chatur Singh Rathour
131	Mr.Jagat Prakash
132	Mr.Arvind Kumar
133	Mr.Saurabh Anand Prakash
134	Ms.Amrit Kaur
135	Mr.Jitendra Sethi
136	Mr.Bhuvan Gugnani
137	Ms.Shyel Trehan
138	Ms.Vikas Jain
139	Mr.Ajay Kumar
140	Mr.Davendra B. Goswami
141	Mr.Amrit Pal Singh
142	Mr.Barun Kumar Sinha
143	Mr.Anurag Ahluwalia
144	Mr.Anand Kumar Yadav
145	Mr.Ashish Mohan
146	Ms.Diya Kapur

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147	Mr.Manish Mohan
148	Mr.Vipul Virender Ganda
149	Mr.Neeraj Chaudhari
150	Mr.Dalip Kumar Malhotra
151	Mr.Sanjay Lao
152	Mr.Ashok Kumar
153	Mr.Sanjay Kumar
154	Mr.Ajay Garg
155	Mr.Rajiv Shukla
156	Mr.Amir Zorawar S. Pasrich
157	Mr.Jaspreet Singh Rai
158	Mr.Vivek Kumar Tandon
159	Mr.Gaurav Mitra
160	Mr.Sushil Kumar Sharma
161	Mr.Kuldeep Kumar T. Gurnani
162	Mr.Tanveer Ahmed Mir
163	Mr.Dharmesh Misra
164	Mr.Rajat Aneja
165	Mr.Kailash Chand Mittal
166	Ms.Inderjeet Kaur Sidhu
167	Mr.Jayant Tripathi
168	Mr.Sanjeev Bhandari
169	Mr.Murari Tiwari
170	Ms.Beenashaw Nanda
171	Mr.Om Prakash
172	Ms.Payal Chawla
173	Mr.Hrishikesh Baruah
174	Mr.Aman Sareen
175	Mr.Sudarshan Rajan
176	Mr.Samar Bansal
177	Mr.Harvinder Singh
178	Mr.Khagesh Bihari Jha
179	Mr.Hossain Zoheb Molazzem
180	Mr.Amar Nath Saini
181	Mr.Balaji Subramanian
182	Mr.T.K.Ananthapadmanabhan
183	Mr.Gajendra Giri
184	Ms.Warisha Farasat

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191	Mr.Arun Kumar Sharma
192	Mr.Rajesh Kumar Tarun
193	Mr.Tarun Johri
194	Mr.Amit Prasad
195	Mr.Abhijat
196	Mr.Harish V Shankar
197	Mr.Raghav Awasthi
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199	Mr.Banamali Shukla
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201	Ms.Kamlakshi
202	Mr.Sachin Chopra
203	Mr.Prosenjeet Banerjee
204	Mr.Apoorv Kurup
205	Mr.S. Rajappa
206	Mr.Rajasekhar VK
207	Mr.Majithia Ajay Gurbax Rai
208	Mr.Manish Sharma
209	Mr.Manish Kumar
210	Ms.Kaadambari
211	Mr.Atul Shanker Mathur
212	Ms.Anjali Jha Manish
213	Mr.Uttam Datt
214	Ms.Mohna
215	Mr.Rajeev Kumar Awasthi
216	Mr.Arjun Mitra
217	Mr.Devendra Kumar
218	Mr.Vikas Goel
219	Mr.Priyadarshi Manish
220	Mr.Davender Kumar
221	Mr.Amit Ahlawat
222	Mr.Pradeep Jain

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227	Mr.Ashish Bhagat
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229	Mr.Rajesh Banati
230	Mr.Neeraj Shekhar
231	Mr.Jatan Singh
232	Mr.Harpreet Singh
233	Mr.Vishal Gosain
234	Mr.Ramesh Babu M.R.
235	Mr.Pragyan Pradip Sharma
236	Ms.Gurmeet Bindra
237	Mr.Abinash Kumar Mishra
238	Mr.Nawal Kishore Jha
239	Mr.Sunil Kumar Sharma
240	Ms.Kanika Agnihotri
241	Mr.Santosh Kumar
242	Ms.Fizani Husain
243	Mr.Narender Singh Dalal
244	Mr.Mohinder Jit Singh
245	Mr.Shiv Charan Garg
246	Mr.Gyanendra Kumar
247	Mr.Yogesh Kumar
248	Mr.Alok Kumar
249	Mr.Kamal Mehta
250	Mr.Monazir Ahsan Niyazi
251	Mr.Avninder Singh
252	Ms.Meena Chaudhary
253	Mr.Arbinder Singh Anand
254	Mr.Pravin Bahadur
255	Mr.Sumeet Pushkarna
256	Mr.Jagdev Singh
257	Mr.Pradeep Kumar Bakshi
258	Mr.Mayank Joshi
259	Kunvar Jatinder Cheema
260	Mr.Jagdeep Sharma

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266	Mr.Rajeev Saxena
267	Mr.Neeraj Sharma
268	Mr.Arunav Patnaik
269	Ms.Bharathi Raju
270	Mr.Satish Kumar
271	Mr.Bhupesh Narula
272	Mr.Sanjay Dubey
273	Mr.Sandeep Kumar Mahapatra
274	Mr.Prabhjit Jauhar
275	Mr.Bijender Singh
276	Dr. L.S. Chaudhary
277	Mr.Ashwani Taneja
278	Mr.Jawahar Raja
279	Mr.Jagjit Singh
280	Mr.Arvind Sharma
281	Mr.Shailesh Kumar Kapoor
282	Ms.Sonali Malhotra
283	Mr.Shashank Garg
284	Mr.Rahul Sharma
285	Mr.Aditya Narain
286	Ms.Jyoti Dutt
287	Ms.Rekha Aggarwal
288	Mr.Prashant Mehta
289	Mr.Rakesh Kumar Mittal
290	Ms.Rashmi Chhabra
291	Mr.Rajesh Mahajan
292	Mr.Sandeep Sharma
293	Mr.Parvinder Chauhan
294	Mr.Rajan Sabharwal
295	Mr.Shekhar Vyas
296	Mr.Sachit Jolly
297	Mr.Niraj Chaudhary
298	Mr.Noshad Ahamad Khan

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300	Mr.Asheesh Jain
301	Mr.Gaurav Mohan Liberhan
302	Mr.Arun Kumar Srivastva
303	Mr.Sonal Kumar Singh

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*21/5/22*

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New Delhi

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

No. 20456 - 20459 /Genl./Misc./Circulation/2024

Dated, Delhi the 19 JUN 2024

Forwarded copy of the letter diary No. 85/SAS/DHC dated 31/05/2024 and this office bearing diary No. 1202 dated 03/06/2024 received from Ld. Registrar (SAS), 'Secretariat', Committee for Designation of Senior Advocates, Hon'ble High Court of Delhi, for information and necessary action to

1. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
2. We may send the same to the Ld. Officer In-Charge Caretaking branch central Tis Hazari Courts Delhi with the request to direct the concerned official to display the same on the notice board.
3. Dealing official for uploading the same on Centralized Website through LAYERS as Per rules.
4. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

  
(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),  
District Judge, (Commercial Court),  
Tis Hazari Courts Delhi.

Encl. As above

  
19/6/24